(c) The proposed project would comprise a five year programme for upgrading and constructing about (i) 3,400 deep tubewells (DTWS); (ii) 5,400 shallow tubewells; and (iii) 10,000 open dugwells (ODWs). It would finance also completion of the distribution systems of about 200 river lift installations (RLIS), and improvements to management and agricultural extension services.

(d) Since the credit has not yet been declared effective, no claim has been reimbursed by the IDA.

### Allocation of Manjira River Water to States

3670. SHRI G. BHOOPATHY : will the Minister of WATER RESOURCES be pleased to state : (a) the allocation of Manjira river water to different States by Batchawat Tribunal under Award given in respect of utilization of Godavari Water;

(b) the number of projects constructed under construction in different States in Manjira River basin and which of these are authorized by Union Government; and

(c) the details of storage capacity and irrigation potential of the above projects and the action taken by Union Government to prevent unauthorized projects ?

THE MINISTER OF WATER RESO-URCES (SHRI B. SHANKARANAND): (a) The Godava<sup>+</sup>i Water Disputes Tribuna! headed by Justice R. S. Bechawat in its award in 1980 have provided for the utilisation of the Manjira river basin waters among the basin States as under :

22 00 TMC

4.00TMC

15.27 TMC

## I-RIVER BASIN ABOVE THE NIZAMSAGAR DAM.

(i) MAHARASHTRA

New projects including any additional use over and above the present sanctioned or cleared utilisation.

#### (ii) ANDHRA PRADESH

Singur Project for waters supply to Hyderabad.

(iii) KARNATAKA

Karanja Project	13.10 TMC
Chulkinala Project	1.17 TMC
Additional utilisation through lift schemes.	1.00 TMC
	the second second second

15.27 TMC

#### II-AT NIZAMSAGAR DAM

## ANDHARA PRADESH 58.00 TMC

# III—BASIN BELOW THE NIZAMSAGAR DAM KARNATAKA 2.5 TMC

Note The Tribunal has permitted a storage capacity of 30 TMC at Singur Dam providing for augmenting the Nizamsagar Command.

(b) & (c) The details of Projects Completed/under construction in the Manjira basin are as undaer :-

S. No	Name of <b>Project</b>	Gross stora- ge in Million Cubic Metres	freigation potential in Th. Ha.	Present status of approval
1.	COMPLETED PRC	DIECTS		
A. MA	HARASHTRA			
1.	Tiru	23.325	3.29	Unopproved
2.	Karad Khed	12.35	2.64	-do-
3.	Manar St. I & II	125,44	24.47	Approved
4.	Tima	11.33	2.18	Approved
5.	Tawarja	20.53	4.04	Unapproved.
6.	Chirni	25.10	2.83	Approved
AND	HRA PRADESH			
1.	Nailavagu	10.40	4.04	Approved
2.	Nizamsagar	445.00	119.29	Pre Flrst Five Year Plan
3.	Mehboobnagar	Diversion Project storage.	4.96	project
KAN	ATAKA	NIL		
2.	PROJECT UNDER	CONSTRUCTION		
. MA	HARASHTRA			
1.	Lendi	207.56	19.85	Under examina tion in C. W.C. This is a joint project with Andhra Pradesh
2.	Lower Tima	133.56	20.26	Approved.
3 <u>.</u>	Rui	8.94	1.88	Approved.
4.	Divarjan	13.52	1.81	Approved.
5.	Sakoi	12.69	2.06	Considered acceptable by the Advisory Committee o the Planning Commission.

AGRAHAYANA 21, 1907 (SAKA)

1	2	3	4	5
6.	Raigohan	12.70	3:61	do
7.	Massalga	14.68	2.43	Under exami- nat!on in CWC.
<b>8.</b>	Upper Manar	108.00	13.91	Comments of CWC sent to State Govt. for clarification
B. AN	DHRA PRADESH			
1.	Singur	8.50	16.00	Considered acceptable by Advisory Com- mittee of the Planning Com- mission.
2.	Kaml <b>asna</b> la	35.04	3.51	Under examin- aton in CWC including its inter-State as- pects.
C. KA	RNATAKA			
1.	Karanja	160.995	49.939	Comments on the project sent to State Govt. for clarification
2.	Chulkinalla	17.64	4.05	Approved.

The Central Government has been urging upon the State Governments to give priority to implementation of the accepted projects.

### Introduction of Helicopter Service to Gangtok

3671. DR. G. VIJAYA RAMA RAO: Will the Minister of TRANSPORT be pleased to state :

(a) whether Sikkim is a sensitive border State with poor communications with mainland and is often cut off due to landslides;

(b) whether for the above reasons a helicopter service had been introduced for

Gangtok, and if so, reasons for disconit nuation;

(c) whether Government would start a Helicopter Service to Gangtok pending starting of feeder service; and

(d) whether Government would speed up construction of a proper airfield?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b) A biweekly MI-8 helicopter service bet-